

foreign exchange earned and held abroad; and

(c) the shape these malpractices take and how Government propose to deal with the situation?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a)

(Rs. Crores)

1958 .	46.6
1959	45.5
1960	34.9
1961 .	29.0
1962	25.0
(Preliminary)	

(b) Yes, Sir.

(c) These are mainly in the nature of compensatory payments. The Enforcement Directorate is keeping a vigil on such activities.

Power Crisis in Kanpur

- *112. {
- Shri S. M. Banerjee:
 - Shri D. C. Sharma:
 - Shri P. C. Borooah:
 - Shri P. R. Chakraverti:
 - Shri Ram Sewak Yadav:
 - Shri Swell:
 - Shri Heda:
 - Shri Krishnapal Singh:
 - Shri Dhaon:
 - Shri B. P. Yadava:
 - Shri Bishanchander Seth:
 - Shrimati Renu Chakravartty.
 - Shri Mohan Swarup:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether a serious power crisis occurred recently in Kanpur;

(b) whether State Government of U.P. has approached Centre for help in solving this acute problem;

(c) whether Centre has given some help in this matter; and

(d) if so, in what respect?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) The Government of Uttar Pradesh asked for some assistance only from Army authorities;

(c) and (d). The Minister for Irrigation and Power and two Members of the Central Water and Power Commission visited Kanpur and tendered advice to U.P. authorities about the measures to be taken to meet the situation.

Flat Ownership Scheme

- Shri Dhaon:
 Shri Bishanchander Seth:
 Shri B. P. Yadava:
 Shri Chatter Singh:
 *113. { Shri Heda:
 Shri P. R. Chakraverti:
 Shri Sidheshwar Prasad:
 Shri D. D. Puri:
 Shri A. N. Vidyalankar:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is a fact that Government have suggested to the State Government to enact legislation to curb misuse of flat ownership scheme; and

(b) if so, the reactions of the State Governments thereto?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The States have been advised to enact legislation on the lines of The Maharashtra Ownership Flats (Regulation of the promotion of construction, sale, management and transfer) Bill, 1963 as and when they are satisfied that the promoters of ownership flats are indulging in malpractices.

Rural Water Supply Scheme

- { Shri Karni Singhji:
 Shri V. B. Deo:
 Shri Hem Raj:
 *114. { Shri R. Barua:
 Shri Mohan Swarup:
 Shri P. Kunhan:
 Shri S. B. Patil:
 Shrimati Vimla Devi:

Will the Minister of Health be pleased to state:

(a) whether any detailed scheme

has been prepared for providing minimum potable water supply facilities in the rural areas in the country;

(b) if so, the amounts allotted and utilised for this purpose; and

(c) which parts of the country have so far been benefited by the implementation of the scheme?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). A statement containing the required information is laid on the Table of the Sabha. [Placed in Library. See No. LT-1870/63].

Kosi and Gandak Projects

- *115. {
 Shri P. R. Chakraverti:
 Shri P. C. Borooah:
 Shri Shree Narayan Das:
 Shri Surendra Pal Singh:
 Shri Bhagwat Jha Azad:
 Shri Onkar Lal Berwa:
 Shri Gokaran Prasad:
 Shri Balgovind Verma:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Indian and Nepalese engineers met in New Delhi in October to discuss outstanding questions concerning the Kosi and Gandak schemes;

(b) the State which participated in the conference;

(c) the findings of the meeting; and

(d) whether further discussion on Gandak and Kosi projects are to be held in Nepal?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). Yes, Sir. Discussions were held with the Chief Engineer, Nepal at Delhi on the 19th October, 1963. The Chief Engineers of U.P. and Bihar as also engineers of the Central Water and Power Commission participated in the discussions.

(c) An agreed programme of river training works in respect of the Gandak and Kosi Projects to be executed before the onset of the next

monsoon was drawn up with a view to giving as much protection as possible to vulnerable lands and habitations in Nepal and India. It was also decided that orders for the generating sets for the Gandak Power House should be placed immediately.

(d) Not yet arranged.

Utilisation of Foreign Aid

- *116. {
 Shri A. K. Gopalan:
 Shri Bibhuti Mishra:
 Shrimati Renuka Ray:

Will the Minister of Finance be pleased to state:

(a) whether the committee appointed by Government to go into the question of utilisation of foreign aid has submitted its report; and

(b) if so, the main recommendations contained in the report?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) No, Sir.

(b) Does not arise.

Family Planning

- *117. {
 Shri R. Barua:
 Shri Brij Raj Singh Kotah:
 Shri P. C. Borooah:

Will the Minister of Health be pleased to state:

(a) whether family planning plan targets are likely to be achieved at the end of the Third Five Year Plan;

(b) the impact made on urban and rural population; and

(c) whether out of Rs. 27 crores only 5.7 crores have been spent and if so, the reasons for this shortfall?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). A statement containing the required information is laid on the Table of the House. [Placed in Library. See No. LT-1871/63].